

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE
UDHAMPUR

ORDER

No: 68

Dated:- 4-7-18

Subject:- Constitution of Gender Sensitization Local Complaints Committee under Gender Sensitization and sexual Harassment of Women at the High Court and Subordinate Courts of Jammu and Kashmir (Prevention Prohibition and Redressal) regulations 2016, for District Udhampur. and term of Members

In Compliance to the Hon'ble High Court of Jammu and Kashmir Notification No 320 dated: 09-05-2017, and in exercise of the powers vested in me under rule 5 sub rule 2 of the Gender Sensitization and sexual Harassment of Women at the High Court and Subordinate Courts of Jammu and Kashmir (Prevention Prohibition and Redressal) regulations 2016, a committee [herein after to be known as "GSLCC"] for District Udhampur is here by constituted which shall consist of the following members namely:-

S.No	Name and Address	Designation in GSLC
1	Ms. Sandeep Kour Special Mobile Magistrate (13 FC) Udhampur.	Presiding Officer
2	Sh. Amit Sharma Advocate District Bar Udhampur	Member
3	Syed Shenaz Fatima Advocate District Bar Udhampur	Member
4	Ms. Rama Gupta W/ O Rakesh Gupta R/O Phase II Housing Coloney Udhampur (Social Activist)	Member
5	Ms. Anshu Sharma Jr. Assistant Pr. District and Sessions Court Udhampur	Member Secretary
6	Ms. Shallu Khajuria Advocate District Bar Udhampur.	Member
7	Sh. Manjit Parihar Sr. Assistant Pr. District and Sessions Court Udhampur	Member

The term of the members of the GSLCC shall be Two years in terms of the rule 8 Of the aforesaid regulations. The committee shall perform its functions and duties as per the procedure prescribed in the aforesaid regulations.

Sd/-
(K./S. Parihar)

Pr. District and Sessions Judge
Udhampur